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Sitting Up of new Power Projects with German Collaboration

- 133. SHRI SANAPAN BISI: Will the Mimster of POWER be pleased to state:
- (a) whether it is a fact that he had a discussion with the German businessmen recently fur setting up power projects in lite country; and
 - (b) if st), the details thereof?

THE MINISTER OF POWER (SHRI R. KUMARAMANGALAM): (a) and lb)- On September 9, 1998, the Minister <>l Power met and discussed with German businessmen, the prospects for investment in India's power sector. The Minis-u i ot Power was accompanying the president on his state visit to Germany. The Minister gave an overview of the several measures taken by the Government of India recently to substantially augment investments in the Power Sector and encouraged the German companies to participate more actively in power and other areas.

Four-Laning of Chandigarh Ropar Kiratpur sahib National Highway

*34. SARDAR GURCHARAN SINGH TOHRA: Will the minister of SURFACE TRANSPORT be pleased to state:

- (a) whether Government propose to start and complete on priority basis the construction work of four-laning of Chandigarh-Ropar-Kiratpur Sahib (National Highway 21) keeping in view that Punjab is celebrating Tricentenary of Khalsa Panth in April; 1999;
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefor?

THE MINISTER OF LAW. JUSTICE AND COMPANY AFFAIRS AND MINISTER OF SURFACE TRANSPORT (DR. M. THAMBI DURA1): (a) No, Sir.

- (b) Docs not arise.
- (c) This work cold not be included in the Annual Plan 1998-99 due to paucity of funds and priority of other National

Highway works in Punjab.

विमानपत्तनों के निर्माण में विदेशी निवेश

- *35.श्री जनेश्वर मिश्रः क्या नागर विमानन मंत्री यह बताने की कृपा करेंगे किः
- (क) क्या यह सच है कि सरकार ने विमानपत्तनों के निर्माण में शत प्रतिशत विदेशी निवेश को मंजूरी दी हैं:और
- (ख) यदि हां,तो इस योजना का ब्यौरा क्या है और सरकार को अब तक ऐसे कितने प्रस्ताव प्राप्त हए है?

नागर विमानन मंत्री (श्री अनंत कुमार): (क) और(ख) एअरपोर्ट इन्फ्रास्ट्रक्चर पर सरकार की अनुमोदित सरकारी नीति के अनुसार,विदेशी इक्विटी भागीदारी की 74 प्रतिशत तक की अनुमित स्वतः अनुमोद से और 100 प्रतिशत तक की भागीदारी की अनुमित विशेष अनुमित से हैं। इस प्रकार की भागीदारी विदेशी विमानपत्तन प्राधिकरणों द्वारा भी की जा सकती है। हाल ही मैं माननीय प्रधान मंत्री जी ने यह घोषणा की है कि सरकार ऐसे पांच शहरों का पता लगायेगी जिन्हें 100 प्रतिशत विदेशी सीधे निवेश से विश्व श्रेणी के अंतराष्ट्रीय विमानपतनों के रूप में विकसित किया जा सके। योजना आयोग के उपाध्यक्ष की अध्यक्षता में सरकार द्वारा गठित कार्यदल मामले की जांच कर रहा है।

Privatisation of international cargo handling

- *36. SHRI SHIBU SOREN: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) whether cargo handling in the international sector has been thrown open to private and foreign parties;
 - (b) if so, the details thereof;
- (c) the details of international cargo handled at international airports in the past 5 years, year-wise and airport-wise;
- (d) the details of equity participation of Airports Authority of India; and
- (e) the details of rates of land and space offered for the same?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR): (a) and (b) A decision has been taken 'in

principle' to set up a joint venture cargo terminal at Indira Gandhi International Airport for handling and warehousing air cargo, which would be managed by the private joint venture partner.

Written Answers

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(c) The details of cargo handled at the international airports from 1993-94 to 1997-98 in metric tonnes are given below:

to Slurred Questions

Year	Mumbai	Calcutta	Delhi	Chennai
1993-94	143350	15952	115453	46061
1994-95	159111	16490	133221	49026
1995-96	184059	19143	154604	54653
1996-97	200202	19845	154845	57402
1997-98	195386	22362	155670	61904

(d) and (e) The modalities of private participation and land/infrastructure to be offered for the purpose are currently being worked out by a designated Committee in the Airports Authority of India. The details of equity participation would be finalised once the Committee submits its report and the modalities arc formally approved by the AAl Board.

Delay in the setting up of International Airport at Bangalore

*37. SHRI JANARDHANA POOJARY: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the details of the progress so far made with regard to the setting up of international airport at Devanhali in Bangalore;
- (b) the reasons for the delay in setting up the airport;
- (c) the time by when it is likely to be set up; and
- (d) whether Tata's propose to be associated with the project?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR): (a) to (d) The Central Government is awaiting the revised feasibility study on the constrction of a new airport of international standards near Bangalore from the State Government of Karnataka.

Electrification of Villages in Gujarat

- *38. SHRI AHMED PATEL: Will the Minister' of POWER be pleased to state:
- (a) whether all the villages in Gujarat have been electrified;
- (b) if not, how many villages are still unelectrified districtwise with thereof: and
- (c) by when all the unelectrified villages in the state are likely to be electrified?

THE MINISTER OF POWER (SHRI R. KUMARAMANGALAM): (a) No, Sir.

- (b) According to 1991 census Gujarat State has 18028 inhabited villages, out of which 17937 villages have been electrified by the end of Oct. 1998, and 88 villages are non-feasible for electrification. Thus, only three villages of Kutch district are left for electrification as on date. District-wise village electrification status are detailed in the enclosed Statement (See below)
- (c) Gujarat Electricity Board has proposed to electrify these three villages by March, 1999.